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B.M. Das -Vrs- UOI

Admission Sl.No.05
O.A. No.75/16

Order dated 22nd June, 2016

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr.N.R.Routray, learned counsel for the applicant and Mr.K.C.Kanungo, learned counsel for BSNL. Mr.Routray submitted that in the meantime, applicant has got full relief in the hands of the respondents and therefore, this O.A. has become infructuous. Mr.Kanungo, on the other hand agrees with this. In view of this, the O.A. is disposed of having become infructuous. No costs.

Free copy of this order be made over to learned counsel for both the sides.


MEMBER(A)